

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 214/TT/2012

Date: 19.8.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for assets under Sasan UMPP Transmission System in Western Region for tariff block 2009-14

Sir,

I am directed to refer to your reply dated 25.7.2013 on the above mentioned petition and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 20.9.2013:-

- (i) Letter of Award with item-wise details including cost for the above project work as there is huge variation in cost of items as per original estimate and actual award cost;
- (ii) Scope of work involved for Structure for Switchyard work in FR and actual work (In form-5B of the petition, there is a huge variation in cost in 'Structure for Switchyard' for both Asset-I and Asset-II);
- c) Reason for not considering Control, Relay and Protection panel in the original estimates for Asset-II, as the cost taken is zero in FR;
- d) Reason for delay.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)